

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, LATEHAR

Office Order No. 58 / '2021

Perused the representation filed by the Muslim Members of the District Bar Association, Latehar which is duly forwarded by the I/C President, Bar Association, Latehar dated 17.08.2021, stating therein that according to visibility of moon the Holy festival of Muharram falls on 20.08.2021. Hence, they pray to change/declare the holiday on 20.08.2021 in place of 19.08.2021 as shown in calendar of the Civil Court for the year 2021.

Considering the representation made through Bar Association, Latehar, Holiday of **Mu'harram** already declared on 19.08.2021 is now shifted to 20.08.2021.

Accordingly, 19th day of August, 2021 will be a working day.

Inform all concerned.

Sd/-

Dated :- Latehar, the 17th day of Aug 2021

**Principal District & Sessions Judge,
Latehar.**

Memo No. 560 / '2021. Dated:- the 17th day of August 2021.

Copy forwarded to the Registrar General, Hon'ble High Court of Jharkhand, Ranchi / All the Courts, Civil Court, Latehar / The Deputy Commissioner, Latehar / The Superintendent of Police, Latehar / The Principal Judge (Family Court) / Secretary, D.L.S.A, Latehar / Chairman P.L.A, Latehar / The Judge-in-Charge (Admn.), Latehar / The President/Secretary, District Bar Association, Latehar / Jail Superintendent, Latehar / The Principal Magistrate J.J.B, Latehar / The Public Prosecutor, Latehar / In-charge e – Court for updation in the web site of Civil Court, Latehar for information and communication to all concerned.

A 17/8/21
Judge – in – Charge,
Civil Court, Latehar.